

C. A. T. Bench, JAIPUR

Date of Order

Orders

A1
3

12.8.92

None present on behalf of the applicant

2 weeks time is allowed to remove the defects failing which the registration of the O.A. shall be declined and it may be consigned to record. Put up before D.R (J) on 28.8.92.

(B.B. Mahajan)
Adm. Member.

(D.L. Mehta)
Vice Chairman.

28.8.92

None present on behalf of the applicant

Two weeks time granted for removing ^{the} defects has elapsed.

The Case be Consigned to the record room as per direction of the Hon'ble Bench issued on

12.8.92.


DEPUTY REGISTRAR
Central Administrative Tribunal
Jaipur Bench, JAIPUR.

Case set for final hearing
Vide no. 4885
dated 18/9/92


17.9.92